

National Company Law Tribunal

Allahabad Bench

C.P No. 73/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: *Sardar Machinery Pvt Ltd*

SECTION OF THE COMPANIES ACT: U/S *397/398 of the companies act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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1.

2.

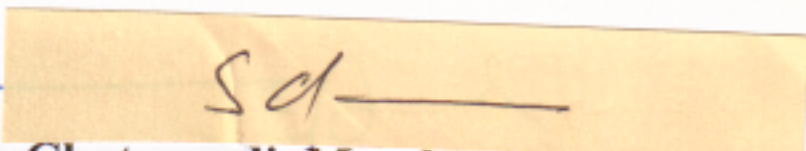
C.P No. 73/ALD/2016

The case is taken on being mention by the petitioner side through
Shri Adesh Tandon, PCS. At the request, the convenient date of
hearing is fixed. The matter is re-scheduled on 21st November,
2017.

The matter be listed on 21st November, 2017.

Date: 24/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)